

Study Regarding Reduction of Rain Potentials

5981. SHRIN. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) whether any studies have been made by Government to ascertain the causes of the reduction of rain potential in some parts of the country including Kanyakumari district of Tamil Nadu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Yes, Sir.

(b) Meteorological studies of India's long period rainfall records show that there is no decreasing or increasing trend in the annual rainfall in different regions of the country, including the Knyakumari district of Tamil Nadu. However, there are year to year variations in the rainfall, in various parts of the country (including the Kanyakumari district). This variation is within the natural variability of climate in each meteorological subdivision.

Some scientists have also tried to relate the annual variations in India's rainfall to certain astronomical phenomena like sun-spot cycle and lunar cycle. However, no strong correlation has been established so far between the rainfall pattern and these astronomical phenomena.

[Translation]

Central and State Social Welfare Boards

5982. PROF. RASA SINGH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) the details of composition, term and functions of the Central Social Welfare Board; and

(b) the criteria adopted while constituting Central Social Welfare Board and State Social Welfare Boards?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) In accordance with the Articles of Association of the Central Social Welfare Board, the composition of its General Body is as under:

(i) All Chairpersons of States/ Union Territories Boards	31 (at present 30 State Boards)
(ii) 5 professionals, one each from Law, Medicine, Nutrition, Social Work Education and Social Development	05
(iii) 3 eminent persons with extensive experience in Social Work	03

(iv) One representative each of the Departments/ Ministries of Women and Child Development, Rural Development, Health, Education, Welfare, Labour, Finance and the Planning Commission	08
(v) Two members to be nominated by the Lok Sabha and one by Rajya Sabha	03
(vi) Chairman of Central Social Welfare Board	01
(vii) Executive Director of Central Social Welfare Board	01
Total	52

TERM

No term for the General Body of the Central Social Welfare Board has been prescribed in its Articles of Association. However, as per practice the General Body is usually constituted for a period of three years.

FUNCTIONS

The Central Social Welfare Board extends financial assistance to registered voluntary organisations for undertaking welfare work for women and children in specific fields under its various welfare programmes. Some of the welfare programmes being assisted by the Board are given below:—

- (i) Condensed Courses of Education and Vocational Training for Adult Women enabling adult women of the age group 18-30 years to acquire the minimum educational qualifications required for employment or for further training in different vocations.
- (ii) Socio-economic programme which provides income through production units of small industries self-

employment units like Dairy, Poultry, Goatery etc.

- (iii) Programme of Creches for children of working and ailing mothers which while extending day-care services to children of working mothers also provides health and nutrition to such children.
- (iv) Nutrition programme for children through Balwadis.
- (v) Awareness Generation Projects which enable women to come together, exchange their experiences, and develop and understanding of realities and to tackle their problems.
- (vi) Annual Grants upto Rs. 10,000 to voluntary organisations running welfare activities on 50% matching basis,
- (vii) Welfare Extension Projects in rural and Boarder Areas which extend welfare services such as Balwadi, Maternity, Craft etc. (These are undertaken directly by the Board through Project Implementing Committees).

- (viii) Assistance to Working Women's Hostels to reduce financial burden in the case of deserving resident by meeting part of the running cost.
- (ix) Assistance to Family Counselling Centres to provide preventive and rehabilitative services to women and children who are victims of atrocities and exploitation and also to provide counselling services to those having marital mal-adjustments.
- (b)
- (i) The Central Social Welfare Board is constituted in accordance with the provisions of Articles of Association as detailed in reply to part (a) of the question
- (ii) The State/Union Territories Social Welfare Advisory Boards are notified by the concerned State Governments/Union Territory Administrations. Non-official members are selected from amongst eminent social workers are selected from amongst eminent social workers preferably women. 50% of the members are nominated by the State Government/Union Territory Administration and the remaining 50% are chosen by the Central Social Welfare Board. The Chairman of the State/Union Territory Board is a women social worker selected by the State Government in consultation with the Chairman of the Central Social Welfare Board. The State Board members include 4 professionals drawn from social/home science/medicine/law/economics. As far as possible members are selected from different districts in the State.

Relaxtion in Income for Providing free Education to Students of SC/ST in Sainik Schools

5985. SHRI RATI LAL KALIDAS VERMA: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to relax the condition of income for providing free education to the students belonging to Scheduled Castes and Scheduled Tribes receiving education in Sainik Schools; and

(b) if so, the details thereof and the time by which this relaxation is likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMMANNA): (a) No, Sir.

(b) Does not arise.

Investigation of Cases by CBI During 1989

5986. SHRI RAJVEER SINGH : Will the PRIME MINISTER be pleased to state:

(a) the number of cases investigated by Central Bureau of Investigation during the year 1989; and

(b) the number of cases in which Central Bureau of Investigation has filed charge sheets during 1989?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) 2298 cases.

(b) 342 cases.

Expenditure Incurred by Western Cultural Centre, Udaipur (Rajasthan)

5987. SHRI GULAB CHAND KATARIA: Will the PRIME MINISTER be pleased to state: